

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB/196/ND/2024

IN THE MATTER OF:
M/s. Yes Bank Limited

...PETITIONER

Vs

Mr. Getamber Anand

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 24.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :Adv V. Anush Raajan and Ms. Riya
Mittal

For the Respondent :
ORDER

This is a petition under Section 95 of the IBC, 2016.

Ld. Counsel on behalf of the Petitioner is present. List the matter for further consideration on **14.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)